

Delhi by National Dairy Development Board is envisaged at Rs. 25.22 crores. The plots for retail outlets have been allotted on a monthly licence fee of Rs. 125/- per plot and hence the question of commercial rental value does not arise. The fruit and vegetable retail outlets are manned by concessionaries who are paid 8 paise per kg. commission on the produce given to them. It is not possible to indicate the expenses incurred on services like water, electricity, etc. at the retail outlets, since no payment has been made so far.

(c) The average sales turnover for the 10 retail outlets from 1st May to 7th May, 1985 was about 95 quintals per day roughly valued at Rs. 33,000/-.

(d) Currently about 50 percent of the vegetables are procured directly from the farmers. The price of vegetables varies from day to day and it is not possible to give the details of consumers and producers' price of the different vegetables being marketed.

(e) From the sales turnover of the retail outlets, it would appear that there is a price advantage in view of the quality of fruits and vegetables being supplied through Mother Dairy retail outlets as compared to average vegetable retailer in Delhi.

(f) The booths have been set up supplying good quality fruits and vegetables at reasonable prices to consumers of Delhi. This programme is proposed to be backed up by organising fruit and vegetable producers cooperative societies.

#### Seminar on Child Labour

6191. SHRI VIJAY KUMAR  
MISHRA :  
SHRIMATI USHA  
CHOUDHARI :

Will the Minister of LABOUR be pleased to state :

(a) whether Government have

taken a note of the recently held Seminar on Child Labour in New Delhi;

(b) whether it is also a fact that the Seminar attended by various Social action groups have demanded a protector general to oversee the implementation of the Child Labour Welfare and Labour Laws;

(c) if so, whether Government propose to take any action in this regard; and

(d) if so, the details thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) to (d): The Government has seen a news report regarding a Seminar organised in New Delhi by the Centre of Concern for Child Labour published in various news papers. According to the news report Prof. K.D. Gangrade had stated in the Seminar that Government should appoint a Protector General to oversee the implementation of child welfare and labour laws. At present no such proposal is under consideration of the Government.

#### Provision of Market Facility Near Vivek Vihar

6192. SHRI JAI PARKASH AGARWAL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a large number of residents have started residing in Yojana Vihar, Manak Vihar, Shreshta Vihar and Vigyan Vihar colonies near Vivek Vihar :

(b) if so, whether D.D.A. propose to provide market facility in these colonies, if so, when ; and

(c) the reasons for the delay ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.